

Declaration of Assets and Liabilities

Year- 2023-2024

I, **AKHILESH MALLIK**, son/daughter/wife of.....**YOGENDRA MALLIK**,....
aged.....**38**..... years, belonging to **BIHAR LAGISLATIVE ASSEMBLY**
service and presently working as.....**OFFICE ATTENDANT**.....
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|----------------------|--|----------------------|------------------|-----------------------|
| (i) | Cash | 5000/ | KAJAL KUMARI | ARSH RAJ | NIL | NIL |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | UNB SAVING-50,000 | NIL | NIL | NIL | NIL |
| (iii) | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | NIL | NIL | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc.) | BR07AC 6292,CAR | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | GOLD-10gm Rs-63,280/ | GOLD-20gm,Rs-1,26,560 SILVER 30gm Rs-22,350 | SILVER.20gm Rs-1,490 | NIL | NIL |
| (vii) | Other assets, such as values of claims / interests | TV, FREEZE | NIL | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Akhilesh Mallik

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|---------------|----------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | JOAINT FAMILY | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on-07.02.2024 |
|---------|---|---|-------------------------------------|
| (a) | (i) Loans from Banks | BOB HARISHANKARPUR | 1,26,000 |
| | (ii) Loans from financial institutions | NIL | NIL |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues to departments | NIL | NIL |

Akhilash Malik

| | | | |
|-----|---|-------------------------|-----|
| | dealing with supply of electricity | | |
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | 2023-2024 AZUPM4496K | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| 1 | 0 | 1 | 2 | 1 | 9 | 8 | 4 |
|---|---|---|---|---|---|---|---|

 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: **AKHILESH MALLIK**

Place: **PATNA.....**

Designation: **OFFICE ATTENDANT**

Date: 07.02.2024

Department: **B.L.A**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.